

**GOVERNMENT OF INDIA
LAW , JUSTICE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2731
ANSWERED ON:01.08.2002
FAMILY COURT IN MP
JAYASHREE BANERJEE

Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether the financial assistance is being provided for the construction of building of Family Court in District Court, Jabalpur, Madhya Pradesh;
- (b) if so, the proposed amount demanded by the Government of Madhya Pradesh;
- (c) the amount provided or proposed to be provided by the Union Government; and
- (d) the share being provided by the State Government for the construction of the said building?

Answer

MINISTER OF LAW AND JUSTICE (SHRI K. JANA KRISHNAMURTHI)

(a) & (b) Yes, Madam.

The Government of Madhya Pradesh has demanded Rs. 179.83 lakh for recurring expenditure on Family Courts in the year 2002-2003. Steps are being taken by Government of Madhya Pradesh to finalise construction of seven Family Court buildings at the seven Divisional Headquarters of the State including at Jabalpur.

(c) & (d) An amount of Rs. 70 lakh from Plan side and Rs. 35 lakh from Non-Plan side is proposed to be released during 2002-2003 to Madhya Pradesh for Family Courts. The State Governments are to provide the balance of funds for the smooth functioning of the Family Courts during 2002-2003.